

Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K

Notification

Srinagar, the 25th October, 2024

S.0519.- In exercise of the powers conferred under section 18 (8) of Bharatiya Nagrik Suraksha Sanhita, 2023, the Government of Jammu and Kashmir hereby appoint Sh. S. Bhupinder Singh, (Retd Joint Director of Prosecution) as Special Public Prosecutor for conducting prosecution of case FIR No.10/2018 P/S Hiranagar (Kathua Rape Case) pending trial before the Court of Ld Principal District and Sessions Judge, Pathankot Punjab.

The appointment of aforesaid Special Public Prosecutor shall be governed by the terms and conditions as envisaged under Government Order No.308-Home of 2024 dated 12.07.2024.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Chandrakar Bharti)IAS,
Principal Secretary to the Government

No: HOME-Proc/110/2024(CC:7584819)

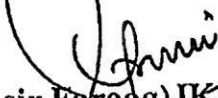
Dated: 25.10.2024

Copy to the:

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Director General of Prosecution, J&K.
4. Additional Director General of Police, CID, J&K.
5. Inspector General of Police, Crime, J&K.
6. Commissioner/Secretary to Government, General Administration Department.
7. Secretary to Government Department of Law, Justice and Parliamentary Affairs.
8. Director Archives, Archaeology & Museums, J&K.
9. Concerned Advocate.
10. Private Secretary to the Chief Secretary, J&K.

11. Private Secretary to Principal Secretary to the Government Home Department.
12. Incharge Website, Home Department
13. Government order file /stock file.

Copy also to the Joint Secretary (JKL), MHA, Government of India.


(Syed Yasir Farooq) JKAS,
Deputy Secretary to the Government,
25-4-24